

ducts (Price Control) Second Amendment Order 1965, published in Notification No. GSR 492 dated the 24th March 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-4145/65].

12.23 hrs.

ESTIMATES COMMITTEE

SEVENTY-FIRST REPORT

Shri A. C. Guha (Barasat): I beg to present the Seventy-first Report of the Estimates Committee on the Ministry of Rehabilitation—Reception, Dispersal and Rehabilitation of New Migrants arriving in India from East Pakistan since 1st January 1964.

12.23 1/4 hrs.

ELECTIONS TO COMMITTEES

(i) NATIONAL SHIPPING BOARD

The Minister of Transport (Shri Raj Bahadur): I beg to move:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 8th June 1965".

Mr. Speaker: The question is:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve

as members of the National Shipping Board to be reconstituted with effect from the 8th June 1965".

The motion was adopted.

(ii) ESTIMATES COMMITTEE

Shri A. C. Guha (Barasat): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May 1965, and ending on the 30th April, 1966".

Mr. Speaker: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May 1965, and ending on the 30th April, 1966".

The motion was adopted.

(iii) PUBLIC ACCOUNTS COMMITTEE

Shri Morarka (Jhunjhunu): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1965, and ending on the 30th April, 1966".